

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
WEST TRIPURA DISTRICT :: AGARTALA.**

No.F.10(244)(c)-DJ/W/Estt./2017-20/.....⁵¹¹⁻²⁰

January, 11 of 2021

//_M_E_M_O_R_A_N_D_U_M_//

Pursuant to the approval of the Hon'ble High of Tripura, vide No. F. 26(3) (W)-HC/2020/18806 dated 17th December 2020, **Merit -cum- Selection list** of the Process Server (Group- D) qualified for the post of Duplicating Operator and Record Arranger (Group- C) by way of promotion on the basis of suitability test taken by way of written Examination held on **21-02-2020**, is hereby published as **Annexure:- "A"**.

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by SABYASACHI
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Chairman
[Selection Committee]
**District & Sessions Judge,
West Tripura, Agartala.**

Enclosed :- Annexure - "A"

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala;
2. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar/ North Tripura District, Dharmanagar/ Khowai District, Khowai,/ Dhalai Judicial District, Ambassa /Sepahijala Judicial District, Sonamura;
3. The System Officer of this establishment for uploading the same in the official website; and
4. Notice Board.

Sd/-
[Selection Committee]
**District & Sessions Judge,
West Tripura, Agartala.**

MERIT-CUM-SELECTION LIST

MERIT -CUM- SELECTION LIST OF THE PROCESS SERVER (GROUP-D) QUALIFIED FOR THE POST OF DUPLICATING OPERATOR AND RECORD ARRANGER (GROUP- C) BY WAY OF PROMOTION ON THE BASIS OF SUITABILITY TEST TAKEN BY WAY OF WRITTEN EXAMINATION HELD ON 21-02-2020.

SI No	Name & Designation of the employee	Category	Marks Obtained	Remarks
1.	Sri. Panchamanik Jamatia, Process Server, Court of the Chief Judicial Magistrate-Cum-Civil Judge, (Sr. Div.), Gomati Judicial District, Udaipur.	S.T	33	Against ST Category
2.	Sri. Surjya Kumar Debbarma, Process Server, Court of the Addl. District & Sessions Judge, Dhalai Judicial District, Kamalpur.	S.T	28	Against ST Category
3.	Sri. Jibananda Debbbarma, Process Server, Court of the Civil Judge (Jr. Div.)-Cum-J.M 1 st Class, kailashahar, Unakoti District, (Attached to the Court of the District & Sessions Judge, Unakoti District, kailashahar)	S.T	20	Against ST Category
4.	Sri. Hminga Darlong, Process-Server, Court of the Chief Judicial Magistrate-Cum-Civil Judge (Sr. Div.), Unakoti District, kailashahar.	S.T	18	Against ST Category
5.	Sri. Kanu Kumar Ghosh, Process Server, Court of the SDJM-Cum-Civil Judge (Jr. Div.), Sabroom, South Tripura.	UR	17	Against SC Category as per Rule 17 of Tripura District Courts Ministerial Establishment (R & C Service) Rules, 2014.
6.	Sri. Bhashan Ch. Paul. Process Server, Court of the District & Sessions Judge, West Tripura District, Agartala.	UR	12	Not qualified
7.	Sri. Nishi Debbbarma, Process Server, Court of the District & Sessions Judge, South Tripura, Belonia.	S.T	12	Not qualified
8.	Sri. Multinlo Halam, Process Server, Court of the District & Sessions Judge, Unakoti District, kailashahar.	S.T	10	Not qualified
9.	Sri. Khokan Debbbarma, Process Server, Court of the District & Sessions Judge, Khowai District, Khowai.	S.T	07	Not qualified

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District & Sessions Judge,
West Tripura, Agartala,
(CHAIRMAN)